

MR. SPEAKER : Mr. Mayathevrr, it was decided and it was left to the Foreign Minister. According to his availability and his convenience we will discuss it before the session is over.

श्री राज कुमार सिंह (फिरोजाबाद) : अध्यक्ष जी, किसान को गेहूँ की रेगुलरेटिव प्राइस नहीं मिल रही है। गल्ला पड़ा हुआ है कोई खरीदने वाला नहीं है। मजबूर हो कर किसान को कम दाम पर बेचने के लिए बाध्य होना पड़ रहा है...

अध्यक्ष महोदय : आप एक काल अटेन्शन दिलवा दीजिए।

श्री राज कुमार सिंह : मैंने ध्यानाकर्षण प्रस्ताव भिजवाया है।

अध्यक्ष महोदय : हा जायेगा।

श्री हरीश कुमार गंगवार (पीलीभीत) : अध्यक्ष जी, लोक लेखा समिति की 191 वीं रिपोर्ट के अनुसार दिल्ली में टेलीफोन के सैकड़ों आदमी ऐसे हैं जिन पर लाखों रुपया बकाया है लेकिन उनका टेलीफोन भी नहीं कटता है, चालू रहता है।

अध्यक्ष महोदय : आप लिख कर बो देख लेंगे।

श्री बी०डी०सिंह (फूलपुर) : अध्यक्ष जी, यों तो बिजली की आजकल सभी जगह कमी हो रही है, लेकिन उत्तर प्रदेश में तो बहुत बुरा हाल है, सप्ताह में 3,4 दिन बिजली ही नहीं आती है जिसकी वजह से किसानों का श्रीशिंग में बड़ी कठिनाई हो रही है...

MR. SPEAKER : It has nothing to do with me. This is a State subject. ...

(Interruptions)

I have already taken up, I will again take it up.

12.12 hrs.

#### MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure

and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Monopolies and Restrictive Trade Practices (Amendment) Bill, 1984, which has been passed by the Rajya Sabha at its sitting held on the 26th April, 1984."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th April, 1984, agreed without any amendment to the Payment of Gratuity (Amendment) Bill, 1984, which was passed by the Lok Sabha at its sitting held on the 26th April, 1984."

(iii) "In accordance with the provisions of rule 127 of the rules of Procedure and Conduct of Business in the Raja Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha as its sitting held on the 30th April, 1984, agreed without any amendment to the Payment of Gratuity (Second Amendment) Bill, 1984 which was passed by the Lok Sabha at its sitting held on the 26th April, 1984."

(iv) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Raja Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th April, 1984, agreed without any amendment to the National Security (Amendment) Bill, 1984, which was passed by the Lok Sabha at its sitting held on the 25th April, 1984."

#### MONOPOLIES AND RESTRICTIVE TRADE PRACTICES (AMENDMENT) BILL

As passed by Rajya Sabha

SECRETARY-GENERAL : Sir, I lay on the Table of the House the Monopolies and Restrictive Trade Practices (Amendment) Bill, 1984, as passed by Rajya Sabha.

#### COMMITTEE ON PAPERS LAID ON THE TABLE

12.14 hrs.

(i) Seventeenth Eighteenth and Nineteenth Reports.

SHRIMATI KRISHNA SAHI (Begu-sarai) : I beg to present the Seventeenth,

Eighteenth and Nineteenth Reports (Hindi and English versions) of the Committee on Papers Laid on the Table.

12.15 hrs.

(II) Minutes of Sittings

SARIMATI KRISHNA SAHI : I beg also to present the Minutes (Hindi and English versions) of the sittings of the sittings of the Committee on Papers Laid on the Table relating to their Seventeenth, Eighteenth and Nineteenth Report.

12.16 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

**Reported increase in cases of smallpox, Kala-Azar, gastroenteritis, Malaria, Viral jaundice and other epidemics in various parts of the country.**

SHRI BRAJAMOHAN MOHANTY (Puri) : I call the attention of the Minister of Health and Family Welfare to the following matter of urgent public importance and request that he may make a statement thereon : —

“Reported increase in the cases of smallpox, kala-azar, gastroenteritis, malaria, viral jaundice and other epidemics in various parts of the country and the measures taken by the Government in the Matter.”

The Minister of Health and Family Welfare (SHRI B. SHANKARANAND) : Mr. Speaker, Sir, diseases like Kala-Azar, gastro-enteritis, malaria, viral jaundice are endemic in different parts of the country and show seasonal fluctuation in their incidence from time to time. Smallpox, however, has been totally eradicated from May, 1975. Since then there has been no confirmed case of smallpox in the Country.

Kala-azar cases have been reported during this year only from Bihar and in much smaller number in comparison to last year.

Gastro-enteritis though endemic throughout the country show increased incidence during rainy season. However, this year during the month of March, there has been an epidemic of dysentery in 16 districts of West Bengal affecting 15542 persons with 808 deaths upto 28th April, 1984. 44 deaths due to gastro-enteritis have also been reported from Tripura.

There has been substantial reduction in the incidence of Malaria. Against 55450 cases during January to March, 1983, the number of cases reported during the corresponding period in 1984 is 47,063. The incidence of PF cases has also shown a corresponding decline. However, in some States and Union Territories, increasing trends have been noticed both for Malaria and P.F. cases.

Higher incidence of viral Hepatitis has been reported from Gujarat. According to the information available upto 29.4.1984, there were 2591 cases with 314 deaths. It appears that the reported incidence is particularly high in urban areas of Ahmedabad, Gandhinagar, Baroda, Junagarh, Mehsana and Jamnagar.

12.14 hrs.

MR. DEPUTY-SPEAKER *in the Chair*

The incidence of Monkey Fever in Karnataka is being reported for quite a long time from Shimoga district. Recently cases of Monkey Fever have been reported from Dakshin Kannada and Uttar Kannada also. According to the information received, there were 805 cases upto 29.4.1984 with 139 deaths. There has not been any other reported outbreak or incidence of any disease in epidemic form.

The programmes for the control and containment of these diseases form the part and parcel of the health care activities in the State Sector. Central assistance and guidance is available to certain specific activities related to the control of Kala-azar and Malaria as a normal programme. However, whenever there is any out-break of a disease in epidemic form and there are requests for Central assistance or where there is a danger of such disease spreading to other States, the Union Government renders the required assistance. During the current year, such requests were received from the Government of West Bengal and Gujarat. Accordingly, 10 million Halogen tablets and 5 lakh ORS packets are being supplied to the Government of West Bengal as per their request. Similarly, Government of Gujarat have been assisted in procuring 2200 doses of Hyper-immune Globulin and 200 Vials of Hepatitis-B Vaccine from manufacturers abroad. In addition, W.H.O. has been requested to provide 1500 doses of Hepatitis-B Vaccine to the Government of Gujarat.